

LOK SABHA
UNSTARRED QUESTION NO.2991
TO BE ANSWERED ON 17.12.2015

PENDING CLAIM CASES UNDER HIS

2991. SHRI C. MAHENDRAN:
SHRI R. PARTHIPAN:
SHRIMATI NEELAM SONKER:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the incidents of forgery and irregularities in the Health Insurance Scheme meant for the handloom weavers have been reported in the country;
- (b) if so, the details thereof during each of the last three years and the current year and the action taken by the Government in this regard, State-wise;
- (c) whether a number of claim cases for settlement are pending under the said scheme;
- (d) if so, the details thereof, State wise;
- (e) whether the Government has taken action to settle all the pending claims under the Handloom Weavers Comprehensive Welfare Scheme and HIS; and
- (f) if so, the details thereof;

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)
MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b): No Madam. No such case has been reported to this office.
- (c) & (d): According to the information available, only one claim for the year 2009-10 is pending for Rs.7500/- due to pending court case.
- (e) & (f): Yes, Government of India has taken all the required action for timely settlement of claims.
